

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4805
ANSWERED ON:24.08.2000
PHOTO IDENTITY CARDS TO VOTERS IN ASSAM AND MIZORAM
RAJEN GOHAIN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to re-start the process of issuance of photo identity cards to voters in Assam and Mizoram; and
- (b) if so, the time by which the process is likely to be re-started and completed? OF THE MINISTRY OF INFORMATION AND BROADCASTING (INDEPENDENT CHARGE) AND

Answer

THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (INDEPENDENT CHARGE ARUN JAITLEY)

- (a) and (b): The Election Commission has informed that it does not consider it opportune at the present juncture to restart issuance of photo identity cards to voters in Assam and Mizoram